

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Insolvency) No. 473 of 2020

IN THE MATTER OF:

RKKR Steels Pvt. Ltd.

...Appellant

Versus

**Ramakrishnan Sadasivan, Liquidator of
Surana Industries Ltd.**

...Respondent

Present:

For Appellant: Mr. Jayant Mehta, Mr. Pranay Chitale, Mr. Kartik Malhotra, Mr. S. Santanam Swaminadhan and Ms. Abhilasha Sehrawat, Advocates.

For Respondent: Mr. J. Manivannan, Advocate.

ORDER
(Through Virtual Mode)

12.01.2021: Heard Mr. Jayant Mehta, learned counsel representing the Appellant. Also heard Shri J. Manivannan, learned counsel for the Respondent. Hearing remained inconclusive.

Learned counsel for the Respondent may file written submissions, not exceeding three pages, supported by relevant case law, within two weeks.

The hearing would be concluded on the next date of hearing within half an hour. Post the appeal for further hearing on **1st February, 2021**.

[Justice Bansi Lal Bhat]
Acting Chairperson

[Dr. Ashok Kumar Mishra]
Member (Technical)

[Shreesha Merla]
Member (Technical)

am/gc